

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/393(KB)2021
IA(I.B.C)/1274(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS REFORM FERRO CAST LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For RP

Mr. Joy Saha , Sr. Adv.

Ms. Urmila Chakraborty, Adv.

Mr. Arun Gupta, Adv.

ORDER

1. Ld. Sr. Counsel along with Ld. Counsel for the RP present.
2. Heard. **Reserved for Orders.** Parties are directed to file written notes of arguments within a period of seven days, if not already filed.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)